

(A2/1)

ORDER - SHEET
IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
(ALLAHABAD)

O.A. No. 140 1992

VERSUS

Sl.No.	DATE	OFFICE REPORT	O R D E R
1	2	3	4

(1) 5.2.92

Hon. Mr. A.B. Goshwami, AM
Hon. Mr. S.H. Prasad, JM.

Issue Notice.
Let Counter be filed within
4 weeks. Rescinder, if any,
may be filed within 2 weeks
hereafter. List this case
on 27.3.92 for hearing/
admission on which date
the question of interim
relief may also be
considered.

O.R.

J.M.

AM.

In compliance with
Hon.ble Court's order dt-
5.2.92 notices of all
respondents handed over
to the clerk of S. M.B. Singh
Sr. standing Counsel.

No. Counter affidavit
has been filed so far.

GHANSHYAM

26/3/92